

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

7TH FLOOR, TOWER-B, WORLD TRADE CENTRE

NAUROJI NAGAR, NEW DELHI -110029

Petition No. 146/TL/2024

Dated: 3.6.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by Solapur Transmission Limited, 2, Dharam Marg, Chanakyapuri, New Delhi-110021, for the establishment of the "Inter-state Transmission system for Evacuation of Power from RE Projects in Solapur (1500 MW) SEZ in Maharashtra" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from the effective date
1.	Establishment of 400/220 kV, 4x500 MVA ICTs at Solapur PS along with 2x125 MVAR, 420 kV Bus Reactors <ul style="list-style-type: none"> • 400/220 kV, 500 MVA ICT-4 • 400 kV ICT bays-4 • 220 kV ICT bays-4 • 400 kV line bays -2. • 220 kV line bays for solar park interconnection -5 • 125 MVAR, 420 kV Bus reactor – 2 Nos • 400 kV Bus reactor bay: 2 Nos. • 220 kV TBC bay – 1 No. • 220 kV BC bay – 1 No. Future provisions: Space to accommodate: <ul style="list-style-type: none"> • 400/220 kV, 500 MVA ICT along with associated bays – 6 Nos. • 400 kV line bays along with switchable line reactors: 12 Nos. • 420 kV, 2x125 MVAR Bus Reactor with Bays • 15 nos. of 220 kV line bays • Sectionalizer arrangement at 220 kV level (3 Sets) & 400 kV level (1 Set) • 220 kV TBC bay – 3 Nos. • 220 kV BC bay – 3 Nos. 	24 months
2.	Solapur PS -Solapur (PG) 400 kV D/c line (Quad ACSR/AAAC/AL59 moose equivalent)	
3.	2 nos. of 400 kV line bays at Solapur (PG) S/s for termination of Solapur PS- Solapur (PG) 400 kV D/c line.	

Note: POWERGRID shall provide space for 2 Nos. of 400kV bays at Solapur (PG) for termination of Solapur PS- Solapur (PG) 400kV D/c line."

2. The Central Transmission Utility of India Limited vide its letter dated 4.4.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.

3. Based on the material available on the record, the Commission vide order dated 30.5.2024 in Petition No. 146/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.

4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Solapur Transmission Limited before the Commission can be accessed at the website www.torrentpower.com/ or inspected by any person in the Commission's office by following the laid down procedure.

5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **14.6.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.

6. The application shall be taken up for the further hearing by the Commission on **18.6.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary